

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2120  
ANSWERED ON:04.08.2000  
RECOVERY OF LOANS  
PRABHUNATH SINGH

**Will the Minister of FINANCE be pleased to state:**

to the answer given to Starred Question No. 258 dated March 12,1999 regarding recovery of loans and state :

(a) whether the Supreme Court has since issued any writ, order or directions to the Government to formulate definite policy laying down procedure for the recovery of loans and advances together with interest accrued thereon which are presently being treated as non-performing assets of banks; and

(b) if so,the details thereof and the action taken thereon?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL) :

(a) No, Sir.

(b) Does not arise.